

## BEFORE THE NATIONAL GREEN TRIBUNAL, AT NEW DELHI

O.A NO 665/2023

## IN THE MATTER OF:

Nirmal Singh

...Applicant

Versus

State of Punjab &amp; Ors.

...Respondents

**DETAILS OF THE PLOT SOLD BY ANSWERING RESPONDENT NO.4, I.E., M/S FARID COLONIZERS ON RECORD****MOST RESPECTFULLY SHOWETH:**

1. At the outset In lieu of the orders passed by the Hon'ble National Green Tribunal, the undersigned hereby submits the details of plots sold in Phase 1 and Phase 2 in SCO Farid Enclave at Faridkot. The photocopies of the sale deeds along with other details having deed number, date of registration of the deeds coupled with the details of vendee are attached for your ready reference.
2. That., following are the details having deed number, date of registration and details of the vendee for plot sold in phase 1:

Deed No	Date	Vendee
4876	07-03-2008	PRITAM SINGH ETC
1930	03-08-2007	SUMAN TINNA
5207	26-03-2007	SUKHJINDER KAUR
3998	26-12-2006	RAJ PARUTHI
1529	05-07-2007	ASHOK KUMAR
1498	03-07-2007	RAHUL SACHAR
1689	17-07-2007	PARVEEN KUMAR
4901	05-03-2007	RAJAN KUMAR
4316	16-01-2007	SITA DEVI
2319	31-08-2007	VARINDER JIT SINGH ATWAL
482	03-05-2010	AARSH SACHAR
4644	19-02-2010	JYOTI ETC

5320	09-01-2012	USHA RANI
483	03-05-2010	VIKAS GARG

3. That., following are the details having deed number, date of registration and details of the vendee for plot sold in phase 2:

Deed No	Date	Vendee
4054	28-12-2006	SITA RANI ETC
3999	26-12-2006	MEENU KHURMI
4898	05-03-2007	RENU THAKUR
1507	03-07-2008	USHA GOYAL
1562	06-07-2007	PARAMJIT KAUR
1561	06-07-2007	SANJEEV KUMAR
5251	28-03-2007	SWARANJIT SINGH
3521	04-12-2007	SURINDER JIT
1899	28-08-2007	KAMNI TANGRI
1900	02-08-2007	SANJAY TANGRI
484	03-05-2010	BALWINER KUMAR
485	03-05-2010	PARAMJIT KAUR
197	16-04-2010	ASHU VERMA
5172	20-02-2014	SUKHBIR SINGH ETC
3958	22-12-2006	DARSHAN KUMAR
4618	07-02-2007	NIRMAL SUKHIJA
1563	06-07-2007	JAGDISH RAI
4409	23-01-2007	JASPREET SINGH
1889	05-07-2008	KANTA RANI
5196	26-03-2007	SHAMINDER SINGH
5254	28-03-2007	ASHOK PURI
4049	28-12-2006	ASHDEEP SINGH
4434	05-02-2008	SUMAN SHAHI
5255	28-03-2007	NAVNEET GARG ETC
5209	26-03-2007	PARVEEN KUMAR ETC
5208	26-03-2007	AMRIT LAL GUPTA
5779	31-03-2009	BIMLA DEVI
1546	05-07-2007	JENESH JAIN ETC
4318	16-01-2007	SURJEET KAUR
526	11-05-2007	PANKAJ CHANANA
1520	04-07-2007	ASHOK KUMAR HUF
4912	10-03-2008	SUMAN GUPTA
2024	05-08-2008	KAVITA GOYAL
5121	25-03-2008	GURDEEP SINGH
1543	03-07-2008	SUMAN SHARMA
2579	24-09-2007	HARBANS LAL
5970	14-08-2008	SHIVRAJ SINGH

2198	14-08-2008	BHUPINDER SINGH
4162	08-01-2007	SUNITA RANI
4366	31-01-2008	AMARJIT SINGH WALIA
4003	26-12-2006	MINAKSHI RANI ETC
4164	08-01-2007	SAVITA GUPTA
3063	02-11-2006	JASPREET SINGH ETC
2025	05-08-2008	SURINDERJIT
1274	19-06-2007	SWARNA RANI
2998	30-10-2007	NIDHI CHAWLA
4163	08-01-2007	SAROJ JOURA
4026	11-12-2008	MALTI
263	22-04-2008	SHALU GOYAL
4900	05-03-2007	SITA DEVI
1587	04-07-2008	BHUPINDER KAUR
4319	16-01-2007	SUKHPINDER KAUR
5077	20-03-2008	VARAN KUMAR
4975	14-03-2008	HARBANT KAUR
3743	19-12-2007	RUPINDER KHANNA
2502	01-10-2009	RAJ PARUTHI
1697	11-07-2008	SUDAGAR CHAND ETC
4553	14-02-2008	MANINDER KAUR
3035	14-09-2012	PAVITTAR KAUR
4717	19-01-2009	AMRIT KAUR
5188	16-02-2011	SOURABH
2982	13-10-2008	AMARJIT KAUR
2219	21-07-2011	JOGINDER KAUR ETC
2602	11-08-2011	PUSH LATA
4692	20-01-2011	RANJANA GARG ETC
5187	16-02-2011	SHALINI
4176	21-12-2010	BALWINDER KUMAR
4074	16-12-2010	RAJESH KUMAR
4075	16-12-2010	RANJANA
2773	23-08-2011	SARABJIT KAUR
5312	09-01-2012	MANJIT KAUR
4575	18-02-2008	NAVKARAN JIT SINGH
5186	18-03-2008	BALRAJ SINGH
1508	02-07-2008	JAGMOHAN SINGH
6532	20-03-2012	NARINDER KAUR
4054	10-01-2008	USHA RANI
1924	29-07-2008	MAJOR SINGH
5081	30-03-2008	ABHAY NARULA
3766	13-12-2006	MAMTA MITTAL
2316	31-08-2007	SHAMSUNDAR SETHI
4920	06-03-2007	SANTOSH RANI
4619	07-02-2007	BARJINDER KUMAR
2317	31-08-2007	VARINDERJIT SINGH

5358	30-03-2007	PARAMPAL SINGH ETC
3767	13-12-2006	BAL WINDER KAUR
5311	09-01-2012	JOGINDER KAUR
615	03-05-2008	MALTI
3553	17-11-2008	HARMINDER KAUR
4879	07-03-2008	GURMAIL SINGH
616	13-05-2008	DEEPAK CHOPRA
5027	08-03-2008	KRISHNA DEVI
145	10-04-2008	SUMAN TEENA
2200	14-08-2008	SWARANJIT SINGH
2679	16-10-2009	GURJEET SINGH
2778	23-08-2011	RAMESH RANI
5659	16-03-2011	VIDIT GARG
5658	16-03-2011	SANDEEP GARG
5660	16-03-2011	HARI KRISHAN
2986	15-10-2010	KRISHAN INDERJIT KAUR SEKHON
4693	20-01-2011	VEENU GARG ETC
1442	14-06-2011	GURMAIL SINGH
1252	07-06-2010	RAJEEV KUMAR SINGLA
2562	06-10-2009	AARSH
2561	06-10-2009	GURPAL SINGH
3151	19-11-2009	RAMESH KUMAR
3158	19-11-2009	PREETINDER SINGH
1251	07-06-2010	HARMINDER KAUR
3956	22-11-2006	CHARANJEET KAUR
2285	21-08-2008	HARWINDER SINGH
2318	31-08-2007	PRITAM SINGH
4055	28-12-2006	SATWANT KAUR
264	22-04-2008	SANJEEV SACHDEVA
2772	12-10-2006	SWARNJEET KAUR DOOD
142	10-04-2008	AVTAR SINGH GILL
5664	06-03-2011	ASHA RANI
3524	04-12-2007	RAKESH THAKUR
1540	05-07-2007	SURINDER KAUR
5661	16-03-2011	VIKAS GARG ETC
265	22-04-2008	SEEMA KATARIA
	20-03-2008	VIJAY RANI
1478	21-06-2010	PARAMPAL SINGH
1497	03-07-2007	PARVEEN KUMAR GOYAL
958	04-06-2007	VIKAS CHHABRA
4435	05-02-2008	MANDEEP KUMAR
4116	04-01-2007	LAVLEEN LATA
583	09-05-2008	NAVEEN KUMAR
3031	15-10-2008	SARBJEET KAUR ETC
2355	26-08-2008	SATISH KUMAR
1349	19-06-2008	CHIMAN LAL

262	22-04-2008	NAVDEEP GANDHI ETC
5080	20-03-2008	BHAWNA MITTAL ETC
3525	04-12-2007	RENU THAKUR
3997	26-12-2006	RAJ PARUTHI
449	30-04-2012	HARMINDER SINGH
450	30-04-2012	JASPAL KAUR
4729	27-02-2008	SUKHDEV SINGH
3239	30-10-2008	ANU GUPTA
2501	01-10-2009	ARVIND KUMAR
1996	20-08-2009	PARAMJEET KAUR
	10-11-2008	JAGSEER SINGH
3957	22-12-2006	SANTOSH GHARU
2622	12-08-2011	SUKHWINDER SINGH
1018	02-06-2008	SHIWANI SHARMA
5253	28-03-2007	GURMAIL SINGH
3526	04-12-2007	JASKARAN SINGH
584	09-05-2008	VIKAS CHAWLA
4175	21-12-2010	VANDANA SHAHI
5191	26-03-2007	PARKASH CHAND
3762	13-12-2006	PARKASH CHAND
4424	23-01-2007	SATISH KUMAR
4055	10-01-2008	KAMLINDER KUMAR
	04-03-2008	SANGEETA RANI
3761	13-12-2006	PARKASH CHAND
2699	05-10-2007	BALWINDER KAUR
5655	28-03-2007	NIRMAL SINGH
5307	30-03-2007	HARJINDER SINGH
	03-07-2007	
4622	07-02-2007	JAGDISH SACHDEVA
4621	07-02-2007	KUSAM LATA
4620	07-02-2007	BARJINDER KUMAR
5185	16-02-2011	HARVEER SINGH
4730	27-02-2008	PARVEEN GUPTA
4878	07-03-2008	SATYA RANI
2633	26-09-2007	RAJINDER KUMAR
4899	05-03-2007	ANIL KUMAR
5252	28-03-2007	KARAMJIT SINGH
144	10-04-2008	RAM BAHADUR
	28-02-2008	MANJEET SINGH
5798	31-03-2009	PROMILA
5186	16-02-2011	AMIR CHAND
4986	17-03-2010	SOHAN KATARIA
4056	10-01-2008	MANJEET KAUR ETC
3288	01-11-2010	RENU THAKUR
5189	16-02-2011	RAJAN KUMAR
4173	21-12-2010	PARVEEN BALA

4172	21-12-2010	CHARANJEET KAUR
5655	16-03-2011	ASHOK KUMAR HUF
4599	13-01-2011	RAMNEEK KAUR
4171	21-12-2010	AJAY GROVER
3685	28-10-2011	GALBA SWARAN LATA
4533	09-12-2011	DR GALBA SWARAN LATA
2766	25-09-2008	BANARSI DASS ARORA
2027	28-07-2010	MARING DORGI
4568	16-02-2010	NARINDER KUMAR
4569	16-02-2010	HANS RAJ
4570	16-02-2010	TARSEM SINGH
4567	16-02-2010	SUSHIL KUMAR
5656	06-03-2011	RAJ KUMAR
5663	06-03-2011	NARINDER PAL
5662	06-03-2011	ARVINDER SINGH
5184	16-02-2011	SUDESH KUMARI
4174	21-12-2010	RAJ PARUTHI
5319	09-01-2012	REKHA MALIK
5665	06-03-2011	MANPREET KAUR
4534	19-12-2011	SAVITA DEVI
3762	29-11-2013	POOJA RANI

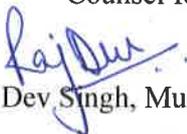
4. That since the Sewage Treatment Plant has already been taken over by the Bathinda Development Authority, Bathinda, the undersigned may kindly be informed about handing over to RWA.

That in the view of above-mentioned details Hon'ble Tribunal may kindly take on record the submitted details and pass appropriate directions for STP handover.

**ANSWERING RESPONDENT NO.4**

THROUGH

Counsel for the Answering Respondent No.4

  
Raj Dev Singh, Mukul Vats, \_\_\_\_\_

**The Young Jurist (TYJ)**

Jurist, Advocates & Solicitors

Office at: D-359, Lower Ground Floor,

Defence Colony, New Delhi 110024

office@theyoungjurist.com

Place:

Date: .2025

## BEFORE THE NATIONAL GREEN TRIBUNAL, AT NEW DELHI

IN

O.A. NO. 665 OF 2023

IN THE MATTER OF:

NIRMAL SINGH

...COMPLAINANT

Versus

STATE OF PUNJAB AND ORS.

...RESPONDENTS

AFFIDAVIT

I, Sukhbir Singh Sachdeva, aged about 59 years, S/o S. Mela Singh r/o Street No.2, New Cantt Road, Faridkot, One of the Partners, M/s Farid Enclave (A Firm under "Farid Colonizers" and "Baba Farid Colonizers") (hereinafter referred to as "Deponent"), having its office at Kotkapura Road, Faridkot, Punjab, India do hereby solemnly affirm and declare as under:

- 1) That I am the Respondent No.4 in the above titled case and fully conversant with the facts of the case. Thus, I am competent to swear this affidavit.
- 2) That the contents of the paragraphs of the accompanying Application are true and correct to the best of my knowledge, belief, and information derived from the records available in the present case.
- 3) That the annexures annexed thereto are true copies of the original documents.

  
DEPONENT

VERIFICATION

Verified at New Delhi on this 20.01.2026 day of January, 2026 that the contents of the above Affidavit are true and correct to the best of my knowledge.

  
DEPONENT

APPLICANT

THROUGH



Counsel for the Applicant

**The Young Jurist (TYJ)**

Jurist, Advocates & Solicitors

D-359, Defence Colony,

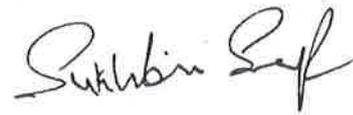
D-Block, New Delhi-110024

Date:

Place:

VERIFICATION

Verified at New Delhi on this 12.01.2026 Day of January, 2026 , that the contents of above application are true to the best of my knowledge based on the records maintained by the Company in its due course and legal advice.



BEFORE THE NATIONAL GREEN TRIBUNAL, AT NEW DELHI

O.A NO 665/2023

**IN THE MATTER OF:**

Nirmal Singh

...Applicant

**Versus**

State of Punjab & Ors.

...Respondents

**APPLICATION UNDER SECTION 5 OF THE LIMITATION ACT, 1963, FOR  
CONDONATION OF DELAY IN FILING THE PRESENT REPLY ON BEHALF OF  
THE RESPONDENT NO.4**

**MOST RESPECTFULLY SHOWETH:**

1. The Respondent No.4 above named has approached this Hon'ble Tribunal seeking condonation of delay in filing the response which is filed against the order dated 07.10.2025 passed by the Hon'ble Tribunal.
2. That the detailed facts and circumstances leading to the filing of the instant application are set out in detail in the body of the accompanying, and the same are not repeated herein for the sake of brevity and to avoid prolixity. The same shall be read as part and parcel of the present Application as well.
3. That after receiving the copy of the order dated 07.10.2025, the Respondent No.4 discussed the matter with the concerned other partners and gathering the documents. Accordingly, the reply was prepared by the law firm based in New Delhi. Thereafter, the draft was prepared and was sent to the Respondent's No.4 in Faridkot, Punjab for their review and signature by the authorized person. After signing the Appeal draft, the Appellant sent the same back to the law firm in New Delhi for filing the Appeal.

4. That the Order has been duly complied with the requirements of the court and is provided in the court before the next date of hearing. Therefore, the Respondent has, without any malicious intention, delayed the filing of the application by 35 days.
5. That the delay in filing the Response is neither deliberate nor intentional. That the Respondent No.4 could not file the Appeal within the statutory time from the passing of the Order dated 07.10.2025, due to the aforesaid reasons, and therefore is filing the present Response.
6. That it is most humbly submitted before this Hon'ble Tribunal, that if the application is not allowed, it will cause injustice to the Respondent No.4 and would be against the principles of natural justice. That the Respondent No.4 has a fair chance of success and a good case on merits, and therefore this Hon'ble Tribunal may be pleased to condone the delay in filing the Additional Response, failing which the Respondent No.4 would be put to great hardship and loss; on the other hand, no one would be prejudiced. The Respondent No.4 is left with no other efficacious alternate remedy than to approach this Hon'ble Commission by way of the present Application. In the interest of justice also this Hon'ble Commission may be pleased to condone the delay in filing the accompanying Response for the reasons stated above.
7. That, the Respondent No.4 will suffer irreparable loss and damage in case the delay in filing the Response is not condoned, whereas the Appellant will not suffer any loss.
8. That, the present application is made *bonafide* and in the interest of justice.

#### PRAYER

In the light of facts and circumstances stated hereinabove, it is most humbly and respectfully prayed before this Hon'ble Commission that it may be pleased to:

- A. Allow the instant application, thereby condoning the delay of 35 days in filing the captioned Response;
- B. Condone the delay in filing the present application for the reasons stated above;
- C. Pass any other and/or further order as it may deem fit in the best interest of justice of the Respondent No.4.

AND FOR THIS ACT OF KINDNESS, THE RESPONDENT NO.4 AS IS DUTY BOUND SHALL PRAY EVER.

THROUGH



COUNSEL FOR Respondent No.4

PLACE: New Delhi

DATE: 12-01-2026



## BEFORE THE NATIONAL GREEN TRIBUNAL, AT NEW DELHI

IN

O.A. NO. 665 OF 2023

IN THE MATTER OF:

NIRMAL SINGH

...COMPLAINANT

Versus

STATE OF PUNJAB AND ORS.

...RESPONDENTS

AFFIDAVIT

I, Sukhbir Singh Sachdeva, aged about 59 years, S/o S. Mela Singh r/o Street No.2, New Cantt Road, Faridkot, One of the Partners, M/s Farid Enclave (A Firm under "Farid Colonizers" and "Baba Farid Colonizers") (hereinafter referred to as "Deponent"), having its office at Kotkapura Road, Faridkot, Punjab, India do hereby solemnly affirm and declare as under:

- 1) That I am the Respondent No.4 in the above titled case and fully conversant with the facts of the case. Thus, I am competent to swear this affidavit.
- 2) That the contents of the paragraphs of the accompanying Application are true and correct to the best of my knowledge, belief, and information derived from the records available in the present case.
- 3) That the annexures annexed thereto are true copies of the original documents.



DEPONENT

VERIFICATION

Verified at New Delhi on this 12<sup>th</sup> day of January, 2026 that the contents of the above Affidavit are true and correct to the best of my knowledge.



DEPONENT

APPLICANT

THROUGH

Counsel for the Applicant

**The Young Jurist (TYJ)**

Jurist, Advocates & Solicitors

D-359, Defence Colony,

D-Block, New Delhi-110024

Date:

Place:

**VERIFICATION**

Verified at New Delhi this 12<sup>th</sup> Day of January, 2026 , that the contents of above application are true to the best of my knowledge based on the records maintained by the Company in its due course and legal advice.

*Sukhbir Singh*